

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH P.

FRIDAY, THE 08TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9716 OF 2020

PETITIONERS:

1. THE MANALUR SERVICE CO-OPERATIVE BANK
LTD NO.31, P.O. MANALUR, THRISSUR- 680
617, REPRESENTED BY ITS SECRETARY.
2. THE KARAMUCK SERVICE CO-OPERATIVE BANK
LTD.NO.16, KANDASANKADAVU.P.O, THRISSUR-
680613, REPRESENTED BY ITS SECRETARY.
3. THE ARTHAT SERVICE CO-OPERATIVE BANK
LTD., NO. R.106, P.O. ARTHAT, THRISSUR
- 680 521 REPRESENTED BY ITS SECRETARY.

BY ADVS. SRI.P.C.SASIDHARAN
SRI.K.S.ANIL

RESPONDENTS:

1. UNION OF INDIA, REPRESENTED BY THE
SECRETARY TO GOVERNMENT OF INDIA, MINISTRY
OF FINANCE, NORTH BLOCK, RAISANA HILL, NEW
DELHI-110001.
2. COMMISSIONER OF INCOME TAX (TDS), OFFICE OF THE
COMMISSIONER OF INCOME TAX, (TDS), AAYAKAR
BHAVAN, SAKTHANTHAMPURAN RANGAR,
THRISSUR - 680 001
3. THE INCOME TAX OFFICER (TDS), OFFICE OF THE INCOME
TAX OFFICER (TDS), AAYAKAR BHAVAN, SAKTHAN
THAMPURAN RANGAR, THRISSUR - 680 001

BY ASGI SRI.P.VIJAYAKUMAR
BY STANDING COUNSEL SRI.CHRISTOPHER ABRAHAM

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

ORDER

Admit.

2. The Assistant Solicitor General takes notice for the Union of India. The Standing Counsel for the Income Tax Department accepts notice on behalf of the Department. Petitioner to take steps to serve notice on other respondents by speed post/e-mail/whatsapp message and file a memo regarding such service.

3. In view of the order dated 23.03.2020 in WP(C) No.9333 of 2020 and connected cases, there shall be an interim stay of deduction of tax at source from the petitioner under Section 194 N of the Income Tax Act for three months.

Post this writ petition along with connected matters on 27.05.2020.

**GOPINATH P.
JUDGE**

APPENDIX

PETITIONERS EXTS:

EXHIBIT-P1: TRUE COPY OF THE PROCEEDINGS DATED 9/3/2020
ISSUED TO THE 1ST PETITIONER BY THRISSUR DISTRICT CO-
OPERATIVE BANK.

EXHIBIT-P2: TRUE COPY OF THE PROCEEDINGS DATED 9/3/2020
ISSUED TO THE 2ND PETITIONER BY THRISSUR DISTRICT CO-
OPERATIVE BANK.

EXHIBIT-P3: TRUE COPY OF THE PROCEEDINGS DATED 9/3/2020
ISSUED TO THE 3RD PETITIONER BY THRISSUR DISTRICT
CO-OPERATIVE BANK.